

SPECIAL BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

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| IN THE MATTER OF | AHLUWALIA CONTRACTS (INDIA) LTD VS SHRISTI INFRASTRUCTUREDEVELOPMENT CORPORATION LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

Mr. Ishaan Saha, Adv.] For the Operational Creditor
Mr. T. Ganeriwala, Adv.]
Ms. Rishika Goyal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Corporate Debtor
Mr. Rajarshi Banerjee, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. At request, list this matter on **12.09.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**